

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No 33/BB/2018	-	Admission	Rule 6 of IB	M/s Hemang Resources Ltd Vs M/s Sree Venkateshwara Sponge and Power Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Hari Babu Thota
9740237291

Applicant

[Signature]

ORDER

Matter is listed today for admission. PCS for Petitioner Company/Operational Creditor is present. Registry raised objections, PCS to comply the same. List it on 06/02/2018.

[Signature]
Member (T)

[Signature]
Member (J)